

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 419**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Under Section 7 of IBC 2016.**

**Order delivered on 22.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant : Mr. Amish Tandon, Ms. Anushree Kulkarni in IA 745  
Mr. Darpan Wadhwa, Senior Advocate, Mr. Toyesh Tewari, Mr. Nikhil  
Nehndiratta, Mr. Agastya Sen, Advs.

In IA/6366/2023, Adv karan Aggarwal for applicant

Mr. Somdutta Bhattacharya, Mr. Ashish Mukhi, Ms. Kiran Sharma

Ms. Niharika Sharma, Ms. Himani Chhabra, Advs. for RP

IA 4733/21 : Mr. Nishit Agarwal, Ms. Kanishka Mittal, Ms. Vanya Agrawal, for  
Respondents.

IA 3994/23 : Mr. Kumar Mihir, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**06.03.2024.**

**Sd/-**

**COURT OFFICER**